

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

**GOVERNMENT ORDER NO:- 4193 - JK (LD) of 2025**

**DATED: - 15 - 04 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated: 15.04.2025

No:-LAW-OIC/04/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No. 4193 - JK (LD) of 2025 dated 15.04.2025.**

<b>S.No</b>	<b>Case Title</b>	<b>OIC</b>
1.	TA No. 2448/2020 in SWP No. 22/2016 titled Imtiyaz Ahmad Dar & Ant Vs UT of J&K & ors.	<b>Mr. Siraj-ud-Din Shah-Dy.SP(M) Administrative Officer PHQ, contact No. 7006575860.</b>
2.	OA No. 47/2023 titled Assadullah Koul & Ors V/s Home Department.	<b>Mr. Monish Kumar Under Secretary, Home Department.</b>
3.	OA No. 559/2024 titled Mohammad Saleem Bhat Versus UT of J&K and others.	<b>Ms. Syed Sleet Shah-JKPS, Dy.SP Hqrs Srinagar, cell No. 9419055754.</b>
4.	OA No. 502/2024 titled Aabid Hussain Peer V/S UT of J&K and others.	<b>Mr. Mohammad Rafee Rather, JKPS-155771 Dy.SP (Hqrs.) Kupwara.</b>
5.	OA No. 806/2023 titled Sajad Ahmad Dar Vs UT of J&K & Ors.	<b>Mr. Nasir Ahmad Shah-Dy.SP(S) (Personnel) PHQ contact No. 7006770143.</b>

